

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
OLD RED BUILDING, 38, M.G. Marg, CIVIL LINES, ALLAHABAD

Dated: 16/5/2016

To

Appellant as per address in table below
Respondent as per address in table below

Final Order No. A/ 70190/2016 DB& MO 70151/2016 dated 11/05/2016
I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the
Central Excise and Salt Act, 1944.

Asstt. Registrar

Application	Appeal	Name and Address of Appellant
E/MISC/70043/2016 E/1882/2011		COMMISSIONER OF CENTRAL EXCISE, GHAZIABAD CGO COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD
	Name and Address of Respondent	MOHAN CRYSTAL GLASS WORKS (A UNIT OF MOHAN MEAKINGS) MOHAN NAGAR, GHAZIABAD

Other Appellants and Respondents as per Annexure

Copy To

3 Advocate(s) / Consultant(s)

4 Bar Association, CESTAT, ALLAHABAD

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohan Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-B, Sector-10, Faridabad 121003 (Haryana)

11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad -500082

14 C.D.R. 15 Office Copy 16 Guard File.

17 M.S KNOWLEDGE PROCESSING PVT LTD (TAMMANAGEMENTINDIA.COM)

Asstt. Registrar

Regional Bench, Allahabad

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

MA-70043/16
& Ex. Appeal No.1882/11

Arising out of O/A No.12-CE/GZB/2011-12 dated 13.04.2011 passed
by Commr. (Appeals) of Central Excise, Customs & S.Tax, Ghaziabad.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

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1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
 2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
 3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
 4. Whether Order is to be circulated to the Departmental
Authorities? : Yes
-

Commissioner of Central Excise & S. Tax, Ghaziabad

...APPELLANT(S)

VERSUS

M/s Mohan Crystal Glass Works

RESPONDENT (S)

APPEARANCE

Shri Rajeev Ranjan, Joint Commr. (D.R.) for the Department
None for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 11.05.2016

Final ORDER NO. 70190/2016

MISC. ORDER No 70151/2016



Per Mr. Anil Choudhary :

Heard the Id.A.R. for Revenue. Appeal is disposed off as withdrawn, as prayed in E/M.A.No.70043/16, without entering into merits. M.A. also stands disposed off.

(Pronounced in the open Court)


(Anil G. Shalkarwar)
Member (Technical)

mm


(Anil Choudhary)
Member (Judicial)

प्रमाणित प्रती / Certified True Copy
b 2.6.16
आसिस्टेंट रजिस्ट्रार / Asstt. Registrar
आयकर विभाग, आसिस्टेंट रजिस्ट्रार
आसिस्टेंट रजिस्ट्रार / (C.E.S.T.A.T.)
38, एन. टी. रोड, कोलकाता-211001
38, A.C. Road, Kolkata-211001

